



July 8, 2019

The Editor
Amar Ujala,
Tawi Complex, 1st & 3rd Floor
Bikram Chowk Road
Jammu-180001

Dear Sir

Sub: News Item titled "Parvez par aniyamittaon ka bhari bharkam bojh" published in Amar Ujala, Jammu on June 10, 2019

We would like to draw your attention to the news item titled "**Parvez par aniyamittaon ka bhari bharkam bojh**" published in **Amar Ujala, Jammu on June 10, 2019**. The report states that "15 saal mein hee CA se Chairman banne se sakh par sandeh, back door se 12th pass varishth neta ke bhai ko banaya Manager".

The Report further mentions "Adhikariyon ka kehna hai ki Ahmad 15 saal mein hee CA se Chairman bann gaye aur unki saakh par sandeh hai."

The Institute of Chartered Accountants of India (ICAI), being the Statutory Regulator of the profession of Chartered Accountancy verified its records and found that the said Parvez Ahmad Nengroo is not a Chartered Accountant as per the Register of members maintained by it.

It is quite unfortunate that a reputed National newspaper like Amar Ujala has published the story without verifying the facts from ICAI. Publication of such an adverse report has caused immense damage to the credentials of CA profession. The concerned correspondent ought to have verified the facts with the Institute before publication. The contents of the story published thus are incorrect to that extent.

This is to inform that ICAI is a Statutory body set up under an Act of Parliament to regulate the Profession of Chartered Accountants in India. The Institute upholds the ethical values that form the hallmark of the profession and strongly believes that corruption is a menace to society and it can be ostensibly eradicated if there is accountability attached with calibrated powers.

In view of the above, we request you to take appropriate steps by publishing suitable clarification prominently in your newspaper immediately stating the facts so as to clear the doubts in the minds of readers and all stakeholders. We are sure that as responsible news daily, you will clarify & publish the facts forwarded by us.

राकेश सहगल
कार्यवाहक सचिव

Rakesh Sehgal
Acting Secretary



भारतीय सनदी लेखाकार संस्थान

(संसदीय अधिनियम द्वारा स्थापित)

**THE INSTITUTE OF CHARTERED
ACCOUNTANTS OF INDIA**

(Set up by an Act of Parliament)

It is requested that in future, if any such news item appears wherein there is an alleged involvement of Chartered Accountant, the matter may be referred to ICAI for cross verifying the credentials from its records, before publishing the same.

This is without prejudice and the right & remedies available to us as per both civil and criminal law.

Thanking you,

Yours faithfully,

Rakesh Sehgal